

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/06/2017 AT 02.30 PM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY

APPLICATION NUMBER :

PETITION NUMBER : TCP/410/ (IB)/2017

NAME OF THE PETITIONER(S) : LILLY MARITIME PVT LTD

NAME OF THE RESPONDENT(S) : MEKA DREDGING CO PVT LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

R. MURUGAN

Counsel for
Respondent

R. Murugan

For,
Abdulkumar

Rajavathnam,

T. Poornam

B. Giridhara Rao

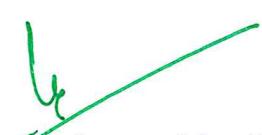
Shrawanya Vaidyanathan

Counsel for
the petitioner

Shrawanya V

ORDER

Counsel for petitioner present. Counsel for respondent present. Counsel for petitioner is directed to file an affidavit and bank statement as per Sec.9 (3) (b) & (c) of IB Code, 2016. At request of both the counsel, time extended. Put up on 20.06.2017 at 2.30 P.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)